1173

दक्षिण-पुर्व

दक्षिण

पश्चिम

रेलवे का नाम		१-७-५५ से वर्षा भ्रौर . बाढ के कारण रेलों को नुकसान		
,		μ	रुपये	
म्घ्य			. ६२,६७३	
पूर्व	•	•	कुछ नहीं	
पूर्वोत्तर		•	१३,६०,०००	
उत्तर	•	•	६३,६०,०००	

कुल . . ७८,४३,८४६

१२,६७५*

*३०-११-५५ को तूफान से होने वाला नुकसान इसमें शामिल नहीं है।

†[THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): Presumably the hon. Member is referring to the loss on account of damages caused to the Railway property. As this office do not keep such information State-wise, the extent of loss suffered by Indian Railways is given below as Zone-wise:

Name of Railway		Rail rains	Loss suffered by Railways due to rains and floods since 1-7-55		
Central	•			Rs. 62,973	
Eastern	•	•	• .	Nil.	
North-Eas	stern		•	13,60,000	
Northern	•	•	•	63,90,000	
South-Eastern		•	•	Nîl.	
Southern	•	٠	•	12,675*	
Western	•	٠	•	18,200	
	TOTAL	•	• '	78,43,848	

*Excludes cost of damages caused by cyclone on 30-11-55.]

SETHUSAMUDRAM PROJECT

- 53. DR. RAGHUBIR SINH: Will the Minister for Transport be pleased to state:
- (a) whether the Sethusamudram Project Committee set up under the chairmanship of Shri Ramaswami Mudaliar has submitted 1's report; and
- (b) if so, how much time Government are likely to take in coming to a decision on the recommendations contained therein?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Yes, Sir.

(b) It would be difficult to indicate any time limit for taking final decisions on a project of this size which has necessarily to be studied carefully in consultation with experts.

PAPERS LAID ON THE TABLE

ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAK-INGS, GIVEN IN THE HOUSE

12 Noon

THE MINISTER WITHOUT PORT-FOLIO (SHRI V. K. KRISHNA MENON): Sir, on behalf of Shri Satyanarayan Sinha, I beg to lay on the Table the following statements showing the action taken by the Government on the various assurances, promises and undertakings given during the sessions as set out in the Order Paper:

- (i) Statement No. I—Twelfth Session, 1956.
- (ii) Statement No. IV—Eleventh Session, 1955.
- (iii) Statement No. VI--Tenth Session, 1955.
- (iv) Statement No. IX—Ninth Session, 1955.
- (v) Statement No. X—Eighth Session, 1954.

[†]English translation.

- (vi) Statement No. XIII—Seventh Session, 1954.
- (vii) Statement No. XXII.—Sixth Session, 1954.
- r(viti) Statement No. XXV.—Fifth Session, 1953.
 - (ix) Supplementary Statement No.XXIII--Fourth Session, 1953.
 - (x) Supplementary Statement No.XXIX— Third Session, 1953.

[See Appendix xiii, Annexure Nos. 24 to 33 for (i) to (x)]

MOTIONS FOR ELECTIONS TO COMMITTEES

THE INDIAN CENTRAL ARECANUT

COMMITTEE

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH): Sir, I beg to move:

"That in pursuance of clause (vi) of paragraph 3 of the Ministry of Agriculture Resolution No. F. 43-11/48-Comm., dated the 21st May, 1949, (as amended from time to time) constituting the Indian Central Arecanut Committee, this House do proceed to elect, in such manner as the Chairman may direct, one member from among themselves to be a member of the Indian Central Arecanut Committee."

 M_{R} . DEPUTY CHAIRMAN: The aquestion is:

"That in pursuance of clause (vi) of paragraph 3 of the Ministry of Agriculture Resolution No. F. 43-11/48-Comm., dated the 21st May, 1949, (as amended from time to time) constituting the Indian Central Arecanut Committee, this House do proceed to elect, in such manner as the Chairman may direct, one member from among themselves to be a member of the Indian Central Arecanut Committee."

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'The motion was adopted.

THE NATIONAL FOOD AND AGRI-CULTURE ORGANISATION LIAI-SON COMMITTEE

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH): Sir, I beg to move:

"That in pursuance of the Ministry of Agriculture Resolution No. 16-72/47-Policy, dated the 8th November, 1948, as subsequently amended, this House do proceed to elect, in such manner as the Chairman may direct, two members from among themselves to be members of the National Food and Agriculture Organisation Liaison mittee for a period of years."

MR. DEPUTY CHAIRMAN: The question is:

"That in pursuance of the Ministry of Agriculture Resolution No. F. 16-72/47-Policy, dated the 8th November, 1948, as subsequently amended, this House do proceed to elect, in such manner as the Chairman may direct, two members from among themselves to be members of the National Food and Agriculture Organisation Liaison Committee for a period of three years."

The motion was adopted.

MR. DEPUTY CHAIRMAN: I have to inform hon. Members that the following dates have been fixed for receiving nominations and for holding elections, if necessary, to the Indian Central Arecanut Committee and the National Food and Agriculture Organisation Liaison Committee:—

Last date for nomina- . 7-5-1956 (up to 3 P.M.)

Date of election . . . 8-5-1956 (3 P.M. to 5 p.m. in Room No. 29)

The elections, if necessary, will be conducted in accordance with the system of proportional representation by means of the single transferable vote.

3" "